

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 4646 TO BE ANSWERED ON 20.03.2026**

**Transparency in Fertilizers Subsidy Scheme**

**4646. Shri Sanatan Pandey:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the steps being taken by the Government to make the subsidy system/scheme more transparent and effective for the benefit of the farmers;
- (b) whether the Government is aware that the farmers of Uttar Pradesh are not getting timely and full benefits of the fertilizer subsidy in Ballia Lok Sabha Constituency, if so, the details thereof;
- (c) whether complaints have been received regarding the sale of low quality and sub-standard fertilizers at some places of the said constituency which is adversely affecting the crop production;
- (d) the funds allocated and disbursed under the fertilizer subsidy in the said constituency since 2021 till date, year-wise;
- (e) whether the Government has been conducted regular inspection and sample testing to ensure the quality of fertilizers, if so, the details thereof; and
- (f) whether the Government has taken action against the erring dealers, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS  
**(SMT. ANUPRIYA PATEL)**

**(a):** The Government of India has implemented Direct Benefit Transfer Mechanism in Fertilizers to make the subsidy system/scheme more transparent and effective for the benefit of the farmers. Under 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, on actual sales to the beneficiaries based on Aadhaar authentication through PoS devices installed at each retail shop.

**(b):** As informed by the State Government of Uttar Pradesh, there is no such incidence reported. Therefore, the farmers of Uttar Pradesh in Ballia Lok Sabha constituency are getting timely and full benefits of subsidized fertilizers.

**(c):** As informed by the State Government of Uttar Pradesh, there are no such complaints reported.

**(d):** Under the 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer manufacturing/ importing companies, on actual sales to the beneficiaries based on Aadhaar authentication through PoS devices installed at each retail shop. Funds are not allocated or disbursed in a district-wise or constituency-wise manner. The details of total funds allocated and expenditure incurred across the country since 2021 till 16.03.2026 is as under;

(Fig. In Rs. Crore)

<b>Financial Year</b>	<b>Allocation</b>	<b>Expenditure</b>
2021-22	<b>1,62,072.12</b>	<b>1,57,640.09</b>
2022-23	<b>2,54,798.93</b>	<b>2,54,798.93</b>
2023-24	<b>1,95,421.00</b>	<b>1,95,420.51</b>
2024-25	<b>1,77,129.50</b>	<b>1,77,129.50</b>
2025-26 (till 16.03.2026)	<b>201961.5</b>	<b>192857.77</b>

**(e) & (f)** Yes, Sir, as per Fertilizer Control Order (FCO), 1985, the State Government is empowered to ensure the quality of fertilizers. State Government of Uttar Pradesh conducts regular inspection activities. Based on Inspections conducted nearly 10592 samples were drawn from all the districts of Uttar Pradesh for analysis by the notified Government Laboratories.

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